

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.06.2024 AT 1.00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/1/9/AMR/2024		9 of IBC	Elkem South Asia Pvt Ltd Vs Navayuga Engineering Company Ltd

ORDER

Present: Mr. Jhankruti C. Badani, Ld. Counsel for OC
Mr.Achyuth, Proxy Counsel for the CD

Rejoinder not filed. It is stated by the Ld. Counsels for both the parties that the matter has been settled. Hence, for filing Settlement Deed, list the matter on 25.06.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**